कुछ अधिकारियों को निलम्बित कर दिया गया है;

(घ) क्या यह सच है कि इन निलम्बित अधिकारियों को अभी तक कोई आरोप-पत्र नहीं दिया गया है;

(ङ) क्या यह सच है कि आरोप-पत्र न दिये जाने के कारण एक आय-कर अधिकारी 28 दिन के पश्चात् मर गया; और

(च) सरकार द्वारा इस मामले में क्या कार्यवाही की जा रही है ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) : (क) जी, हां ।

(ख) हिसार, दिल्ली, बीकानेर, श्रीगंगानगर और कलकत्ता में एक साथ तलाशी ली गई । बोगस फर्मों की बहियां पायी गईं और जब्त कर ली गईं । बकाल और उसके सहयोगियों ने यह स्वीकार कर लिया है कि बहियों में की गई प्रविष्टियां जाली हैं । जिन आदमियों ने इन बोगस फर्मों में अपना छिपाया हुई आमदनी लगायी थी, उन पर कर-निर्धारण के लिए कदम उठाये जा रहे हैं । वास्तव में, उन में से कई आदमियों ने, जिन्होंने अपनी आमदनी छिपायी थी, अपनी आमदनी को कर-निर्धारण के लिये समर्पित कर दिया है ।

(ग) जी, हां ।

(घ) 9-12-1965 तक सभी संबंधित अधिकारियों को आरोप-पत्र दिये जा चुके हैं ।

(ङ) यह सत्य है कि एक आयकर अधिकारी की मृत्यु 29-11-65 को हो गई । परन्तु स्पष्टतः 28 दिन तक आरोप-पत्र न दिये जाने का उसकी मृत्यु से कोई सम्बन्ध नहीं है । बताया जाता है कि आयकर अधिकारी मधुमेह व हृदय रोग का रोगी था और स्पष्टतः जांच का उसकी मृत्यु से कोई सम्बन्ध नहीं था ।

(च) अनुशासनिक कार्यवाही चल रही है ।

कैंसर

275. **श्री किशन पटनायक :**
डा० राम मनोहर लोहिया :
श्री मधु लिमये :
श्री बागड़ी :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या कैंसर के उपचार के लिए एक भारतीय वैज्ञानिक ने "जहरिन" नामक औषधि का आविष्कार किया है;

(ख) यदि हां, तो क्या उक्त औषधि का पूर्ण वैज्ञानिक विश्लेषण किया जा चुका है; और

(ग) क्या यह औषधि उपचार के लिये प्रयोग में लायी जा रही है ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर): (क) डा० दुलभ के, के० राय ने "जवाहरिन" (न कि जहरिन) नामक एक औषधि निकाली है । कहा जाता है कि यह सड़े हुए आलूओं से निकाले गये एस्पजिलस नाइजर के एक स्ट्रेन से निकाला गया एक प्रतिजीवाण पदार्थ है ।

(ख) "जवाहरिन" का अभी पूरा पूरा वैज्ञानिक विश्लेषण नहीं हुआ है ।

(ग) मानव उपचार के लिये इसका प्रयोग नहीं किया जा रहा है ।

Night Shelters in Delhi

276. **Shri R. G. Dubey:**
Shri Kolla Venkaiah:
Shri M. N. Swamy:
Shri Laxmi Dass:
Shrimati Vimla Devi:
Shri Vasudevan Nair:
Shri Maheswar Naik:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri D. N. Tiwary:
Shri S. C. Samanta:
Shri Subodh Hansda:

Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:
Shri Hukam Chand Kachhavaiya:
Shri Bade:
Shrimati Ramdulari Sinha:

Will the Minister of **Works, Housing** and Urban Development be pleased to state:

(a) whether the night shelters provided for the pavement dwellers are adequate to meet the needs of the situation in Delhi;

(b) whether it is a fact that the watchmen and chowkidars appointed in the night shelters behave rudely towards the dwellers; and

(c) whether it is also a fact that sometimes there are persons who are gamblers and opium addicts in the night shelters?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) Not to our knowledge but if a specific case is brought to our notice the matter will be looked into.

(c) There may be some gamblers and opium addicts among the persons who come to the night shelters but it is difficult to detect them when they come there for sleeping at night. However, gambling or drugging is not allowed inside the shelters.

Mudaliar Committee on Health Survey and Planning

277. **Shri Ram Harkh Yadav:** Will the Minister of **Health and Family Planning** be pleased to state:

(a) the total number of nurses in the country at present;

(b) the progress so far made in the implementation of the recommendations of the Mudaliar Committee on Health Survey and Planning; and

(c) the difficulties in the prompt implementation thereof?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) The total number of nurses in the country at present is about 45,000. There are also 35,000 Midwives and Auxiliary Nurse-Midwives and 3,500 Health Visitors.

(b) and (c). Most of the important recommendations of the Mudaliar Committee such as qualifications for admission to the basic course in nursing, medium of instruction, introduction of training in District Headquarters Hospitals, minimum number of annual admissions, free concessions to nurses, continuance of the training of Dais, promotion of graduate nurses to higher grades after experience training of men nurses for certain types of work have been or are being implemented by most of the States and Union Territories.

The Central Government are giving grants-in-aid to State Government institutions and private institutions in the States for training of Nurses and Auxiliary Nurse Midwives. It is expected that the ratio of Auxiliary Nurse Midwives to population will be about 1:6,000 by 1971.

Nurses of different categories are eligible for higher training if they possess the requisite educational qualification and/or experience in nursing.

Refresher courses are being arranged by the Central Government to acquaint nurses of different categories with the latest developments in their respective fields of nursing.

Limited financial resources and inadequate availability of trained staff are the major difficulties in the way of speedy and full implementation.

Conversion of Provident Fund into Pension

278. **Shri D. C. Sharma:**
Shrimati Savitri Nigam:
Shri M. L. Dwivedi: